

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the **22<sup>nd</sup>** day of **October, 2018**

Present :

**Hon'ble Mr. Rakesh Sagar Jain, Member-J  
Hon'ble Mr. Mohd. Jamshed, Member-A**

**CCP/330/00155/2018  
in  
Original Application No.613 of 2018**

Sanjeev Kumar Jha Son of Prem Chandra Jha, Resident of B-197/2, Sector -2, Jagarnathpur, Police Station Sector-2, H.E.C. Colony, Dhurva, Ranchi, Jharkhand.

Presently Posted as Catering Assistant at Jawahar Navoday Vidyalay, Agauni, Kannauj (U.P.).

.....Applicant.

By Advocate – Shri Pawan Kumar

**V E R S U S**

Shri Vishwajeet Kumar, Commissioner, Navoday Vidyalaya Samiti, Head Quarter, Noida, Uttar Pradesh.

.....Respondents/Opposite Parties.

By Advocate : Shri Pankaj Srivastava

**O R D E R**

**By Hon'ble Mr. Rakesh Sagar Jain, Member-J :**

Learned counsel for the respondents has filed compliance affidavit. Learned counsel for the applicant does not want to file any objection to the compliance report as

compliance has already been made. In view of the fact that the respondents have complied with the order of this Tribunal, the Contempt Petition is dismissed. Notice issued to the respondent is discharged.

Member-A

Member-J

RKM/